

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Review/Contempt/Application No. 206 of 1994
in

Original Application No. 1547 of 1994

Applicant(S)

Vs

Respondent(S)

Sri Ballvir Singh

Sri M.N. Sastri

No./Date Office Reprt

Hon'ble Court Order

12.11.94

O.R.

A Cont. Appl. No 206/94
has been filed on dt.
26.10.94 by Appli-
cant Counsel (agents)
the Tribunal
the S.M.N. Sastri
for not complying
the Tribunal order
dt. 20.10.94 passed
by the Bench
Hon'ble Mr. K. Muthu-
Kumar, A.M.
Registrar has ordered
to file the same on
14.11.94 for orders
before Hon'ble Court

Plz
12/11/94

14.11.94 No. sitting

Adjourned to 16.1.95.

Boe
a

16/1/95

Hon. Mr. K. Muthukumar, A.M.
Hon. Mr. J.S. Dhaliwal, J.M.

Sri Manoj Singh, counsel for the
petitioner states at bar that the
contempt application no. 206/94 is
not being pressed by him. Accordingly
this application is dismissed as
not pressed.

J. M.

AM.